

- (xv) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Sirmour, Himachal Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Institute.
 [Placed in Library. See No. LT-5009/17/21]
- (xvi)(a) Annual Report and Accounts of the Indian Institute of Management (IIM), Shillong, Meghalaya, for the year 2019-20, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Institute.
 [Placed in Library. See No. LT-5002/17/21]
- (xvii)(a) Annual Report and Accounts of the Indian Institute of Management (IIM), Tiruchirappalli, Tamil Nadu, for the year 2019-20, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Institute.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
 [Placed in Library. See No. LT-4960/17/21]
- III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961:—
- (i) (a) Annual Report of the Indian Institute of Technology (BHU), Varanasi, for the year 2019-20.
 (b) Annual Accounts of the Indian Institute of Technology (BHU), Varanasi, for the year 2019-20, and the Audit Report thereon.
 (c) Review by Government on the working of the above Institute.
 [Placed in Library. See No. LT-5227/17/21]
- (ii) (a) Annual Report of the Indian Institute of Technology, Patna, for the year 2019-20.
 (b) Annual Accounts of the Indian Institute of Technology, Patna, for the year 2019-20, and the Audit Report thereon.
 (c) Review by Government on the working of the above Institute.
 [Placed in Library. See No. LT-5229/17/21]

(iii) (a) Annual Report of the Indian Institute of Technology, Mandi, for the year 2019-20.

(b) Annual Accounts of the Indian Institute of Technology, Mandi, for the year 2019-20, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5231/17/21]

(iv) (a) Annual Report of the Indian Institute of Technology, Tirupati, for the year 2019-20.

(b) Annual Accounts of the Indian Institute of Technology, Tirupati, for the year 2019-20, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5230/17/21]

(v) (a) Annual Report of the Indian Institute of Technology, Dharwad, for the year 2019-20.

(b) Annual Accounts of the Indian Institute of Technology, Dharwad, for the year 2019-20, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-5228/17/21]

IV. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology, Science Education and Research Act, 2007:—

(i) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Bhopal, Madhya Pradesh, for the year 2020-21.

(b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Bhopal, Madhya Pradesh, for the year 2020-21, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5022/17/21]

(ii) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Pune, Maharashtra, for the year 2020-21.

- (b) Annual Accounts of Indian Institute of Science Education and Research (IISER), Pune, Maharashtra, for the year 2020-21, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5023/17/21]

- (iii) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Tirupati, Andhra Pradesh, for the year 2019-20.

- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Tirupati, Andhra Pradesh, for the year 2019-20, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

- (d) Statements giving reasons for the delay in laying the papers mentioned above.

[Placed in Library. See No. LT-5021/17/21]

- (iv) (a) Annual Report and Accounts of the Indian Institute of Engineering Science and Technology (IIST), Shibpur, West Bengal, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-4949/17/21]

Notification of the Ministry of Women and Child Development

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. MUNJAPARA MAHENDRABHAI): Sir, I lay on the Table, under sub-section (3) of Section 17 of the National Commission for Women Act, 1990, a copy (in English and Hindi) of the Ministry of Women and Child Development Notification number G.S.R. 532 (E), dated the 4th August, 2021, notifying the National Commission for Women (Salaries and Allowances and Conditions of Service of Chairperson and Members) Amendment Rules, 2021.

[Placed in Library. See No. LT-5191/17/21]
